

**Before the Appellate Tribunal for Electricity  
(Appellate Jurisdiction)**

**APPEAL No.42 OF 2013**

**Dated : 13<sup>th</sup> September, 2013**

**In the matter of:**

**M/s Bharti Hexacom Ltd.  
Versus**

**....Appellant(s)**

**Rajasthan Electricity Regulatory Commission  
& Anr.**

**...Respondent (s)**

**ORDER**

The Bench has not assembled today.

As agreed by the learned counsel for the parties, post the matter on **03.10.2013.**

**COURT MASTER**